

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.1261
TO BE ANSWERED ON 23.11.2016**

REVENUE OF RAILWAYS

1261. DR. SUNIL BALIRAM GAIKWAD:

SHRI T. RADHAKRISHNAN:

SHRI SUDHEER GUPTA:

SHRI GAJANAN KIRTIKAR:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Railways has taken steps for raising its revenue; and

(b) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI RAJEN GOHAIN)**

(a) & (b) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) AND (b) OF UNSTARRED QUESTION NO. 1261 BY DR. SUNIL BALIRAM GAIKWAD, SHRI T. RADHAKRISHNAN, SHRI SUDHEER GUPTA AND SHRI GAJANAN KIRTIKAR TO BE ANSWERED IN LOK SABHA ON 23.11.2016 REGARDING REVENUE OF RAILWAYS

(a) Yes, Madam.

(b) The following steps have been taken by Railways to increase the Railway Revenue output:

- 1. Increasing the axle load for carrying additional traffic per wagon. Length of freight trains has also been increased to carry more traffic per train.**
- 2. Use of extensive computerization in freight operations to improve monitoring and to improve utilization of assets.**
- 3. Deployment of higher capacity locomotives and higher capacity wagons.**
- 4. Improvement in maintenance practices of wagons and locomotives resulting in increased availability of rolling stock for traffic use.**
- 5. Improvement in track and signaling to carry the high volume of traffic.**
- 6. Freight rates for Coal traffic have been rationalised.**
- 7. Rationalisation of Merry-Go-Round (MGR) system w.e.f. 01.04.2016.**
- 8. Withdrawal of Port Congestion Charge from 13.04.2016.**
- 9. Extension of Automatic Freight Rebate scheme for traffic loaded in traditional empty flow direction w.e.f. 13.04.2016.**
- 10. Withdrawal of Busy Season Charge for traffic loaded in BCN group and BCNHL wagons w.e.f. 01.05.2016 till 30.06.2016.**

...2/-

- 11. Withdrawal of dual freight policy for iron ore w.e.f. 10.05.2016.**
- 12. Re-introduction of short lead concession and reduction of minimum distance for charge from 125 km to 100 km w.e.f. 15.07.2016.**
- 13. BCN group permitted for two point booking and mini rake w.e.f. 15.03.2016.**
- 14. Distance for mini rake increased from 400 km to 600 km w.e.f. 15.03.2016.**
- 15. A liberalised policy with delegation of power to Zonal Railways introduced for two point booking of covered wagons in which any two stations within a distance of 200km in busy season and 400km in lean season have been permitted for two point booking w.e.f. 22.07.2016.**
- 16. Proliferation of Roll-on Roll-off (RORO) service on Indian Railways.**
- 17. Permission to notify Group I and Group II station/ goods sheds as CRTs for lift on-lift off operations w.e.f. 12.07.2016.**
- 18. Charging of commodities for transportation by containers has been liberalised. 43 additional commodities de-notified for charging at FAK rates.**
- 19. Guidelines for Station to Station Rate policy issued.**
- 20. Various schemes have been introduced for procurement of wagons through public private partnership mode and thereby increase freight revenue of the railways. These schemes are inter-alia Liberalized Wagon Investment**

Scheme (LWIS); Special Freight Train Operator (SFTO); Automobiles Freight Train Operator Scheme (AFTO); and Wagon Leasing Scheme (WLS).

- 21. Augmentation of ticket selling capacity through operation of Automatic Ticket Vending Machines (ATVM), ticket booking through mobile phones, utilizing the services of ticketing agents like Jan Sadharan Ticket Booking Sewaks (JTBS), Station Ticket Booking Agents (STBA), Yatri Ticket Suvidha Kendra (YTSK) licensees etc.**
- 22. Organizing intensive ticket checking drives including fortress checks etc.**
- 23. Augmentation of on-board capacity by attachment of additional coaches, running of special trains during festivals and holidays, running of Suvidha trains etc.**
- 24. Increasing advertising revenues by taking market friendly measures.**
- 25. Tapping new sources of revenues from Digital mediums.**
- 26. Providing new services to passengers which are revenue generating.**
- 27. With a view to ensuring optimal utilization of available accommodation in Retiring Rooms and Dormitory and enhance the sundry earnings, a pilot project for a period of six months have been launched in Western Railway for booking of Retiring Room as well as dormitory for minimum duration of 3 hours except for night booking where the booking is done mandatorily from 21:00 hrs to 09:00 hrs.**

The hourly booking service is operational at a few major stations viz. Mumbai, Ahmedabad, Vadodara and Surat. The Tariff would be charged on hourly basis.

28. In addition to reputed banks (Nationalised Banks), all Scheduled Banks (notified by Reserve Bank of India) have been permitted to participate in the tenders invited for installation of ATM's in Railway station premises. Third party i.e. the authorised agencies/individual(s) who has/have been given power of attorney by the respective bank for this purpose can also be allowed to participate in tender process on behalf of Bank(s).

29. To enhance revenue from parking contracts, Zonal Railways have been authorised to frame their own policy for awarding parking contracts at Railway Stations duly taking into account their own local conditions and in conformity with General Conditions of Contracts (GCC).
